

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-111/2012/6026/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Raktim Duarah,  
District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated, Guwahati the <sup>sd</sup> 23 July, 2024.

Sub: **Casual leave.**

Ref:- Your Letter No. DJK/Esstt./7197, dtd. 16.07.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two days casual leave on 22.07.2024 and 25.07.2024** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-111/2012/6027/A dated** , 23-07-24

Copy to:-  
✓ 1. The Project Manager, Gauhati High Court, Guwahati.

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**JT. REGISTRAR (VIGILANCE)**  
*ef*